

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 12<sup>TH</sup> DECEMBER, 2013**

No. 256A : Sri Mohammad Shakir, District & Additional Sessions Judge, Chatra is hereby transferred and posted as Judicial Commissioner, Ranchi with immediate effect.

By order of the Court,

**Sd/- A. V. Singh**  
Registrar General

Memo. No. 14120 /Apptt. Dated Ranchi, the 12<sup>th</sup> December, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

Memo. No. 14121-32 / Apptt. Dated Ranchi, the 12<sup>th</sup> December, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Admn), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge, Chatra and Sri Mohammad Shakir, District & Additional Sessions Judge, Chatra for information and needful.

  
Registrar General